

[Shri Ahmed Mohiuddin.]
Kingdom-India Trade Agreement
(Amendment) Rules, 1965. [Placed
in Library. See No. LT-4475/65.]

**NOTIFICATIONS UNDER THE MOTOR
VEHICLES ACT, 1939**

**THE MINISTER OF TRANSPORT
(SHRI RAJ BAHADUR):** Sir, I beg to
lay on the Table:

- (a) A copy each of the following
Notifications, under sub-s e-
tion (3) of section 133 of the
Motor Vehicles Act, 1939,
issued by the Delhi Adminis-
tration:—

(i) Notification No. F. 12
(76)/60-62/PR(T), dated
the 25th February, 1965,
publishing the Delhi
Motor Vehicles (II
Amendment) Rules, 1965.

(ii) Notification No. F. 19(10)/
64-PR(T), dated the 26th
February, 1965, publish-
ing the Delhi Tourist
Vehicles Rules, 1965.

[Placed in Library. See No. LT-
4591/65 for (i) and (ii).]

- (b) A copy each of the twenty-
five Notifications, under sub-
section (3) of section 133 of
the Motor Vehicles Act, 1939,
issued by the Government of
Kerala. [Placed in Library.
See No. LT-4592/65.]

**THE RAILWAY PROTECTION FORCE
(AMENDMENT) RULES, 1965**

रेल मन्त्रालय में राज्य मन्त्री (श्री राम
सुभाष सिंह) : महोदय, मैं आपकी अनुमति
से रेल सुरक्षा बल अधिनियम, 1957 की
धारा 21 की उपधारा (3) के अधीन,
रेल सुरक्षा बल (संशोधन) नियम, 1965
को प्रकाशित करने वाली रेल मंत्रालय (रेलवे
बोर्ड) की अधिसूचना जी० एस्० आर०
नं० 655, दिनांक 22 अप्रैल, 1965 की
एक प्रति सभा पत्र पर रखता हूँ।

[Placed in Library. See No. LT-
4447/65.]

**A PLANNING COMMISSION LETTER AND
PUBLICATION ON 'AGRICULTURAL DEVE-
LOPMENT IN THE FOURTH FIVE YEAR
PLAN—1966—71'**

**THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
RAMESHWAR SAHU):** Sir, on behalf of
Shri B. R. Bhagat, I beg to lay on the
Table a copy of Letter No. 14-3(6)/
65-Agril., dated the 6th May, 1965,
from the Planning Commission to all
State Governments and Union Terri-
tories regarding formulation of the
Fourth Five Year Plan in Agriculture
and Allied Sectors—General Frame-
work—Preparation of the State, Dis-
trict and Block Plans and Publication
of a self-contained Volume on "Agricultural
Development in the Fourth
Five Year Plan—1966—71". [Placed
in Library. See No. LT-4560/65.]

**NOTIFICATIONS UNDER THE ESSENTIAL
COMMODITIES ACT, 1955**

**THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICUL-
TURE (SHRI D. R. CHAVAN):** Sir, I
beg to lay on the Table:

- (i) A copy of the Ministry of
Food and Agriculture (De-
partment of Food). Notifica-
tion G.S.R. No. 626, dated the
12th April, 1965, publishing
the Sugar (Control) Amend-
ment Order, 1965, under sub-
section (6) of section 3 of
the Essential Commodities
Act, 1955.

[Placed in Library. See No. LT-
4480/65].

- (ii) A copy each of eleven Notifi-
cations of the Ministry of
Food and Agriculture (De-
partment of Food) under sub-
section (6) of section 3 of
the Essential Commodities
Act, 1955. [Placed in Library.
See No. LT-4594/65.]